

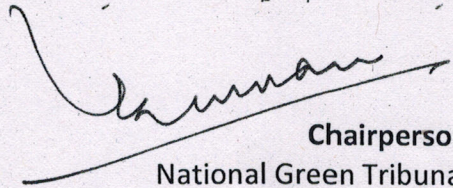
National Green Tribunal  
(Principal Bench)  
Faridkot House, Copernicus Marg,  
New Delhi-110001

No. 03/SPW-JM/124/NGTD/2016 /825

September 01, 2016

Office Order

In revision to earlier officer order No. 03/PK-Judicial Member/121/NGTD/2013/197, dated 10.03.2016 and in exercise of powers conferred under sub-rule(1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) rules, 2011, the temporary posting of Hon'ble Mr. Justice Sonam Phintso Wangdi, Judicial Member has been revised as regular transfer at NGT, EZB, Kolkata with immediate effect, until further orders.

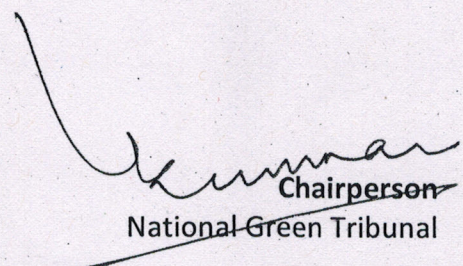
  
Chairperson  
National Green Tribunal

To

Hon'ble Mr. Justice Sonam Phintso Wangdi,  
Judicial Member  
NGT, Eastern Zone Bench, Kolkata

Copy to:-

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General
3. The Registrar, NGT, EZB, Kolkata (By fax)
4. The Deputy Registrar, NGT(PB)
5. DCA, NGT
6. Incharges, Judicial Section-I & II
7. Protocol Section, NGT(PB)
8. PA to Hon'ble Expert Member
9. Court Masters of Court No. 1 & 2
10. Bar Association of NGT
11. Website of NGT/Notice Board of NGT
12. Guard File/Files Concerned (02,91,34)
13. Personal file

  
Chairperson  
National Green Tribunal